

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 272 of 2024

IN THE MATTER OF:

Deepank Kumar Sharma & Ors. ...Applicants

Versus

Union of India & Ors. Respondents

INDEX

S. No.	Particulars	Pages
1	Supplementary Affidavit on behalf of Respondent No. 10	1-4
2.	Copies of report dated 01.08.2024 and 18.05.2024	5-13
3	Copy of letter dated 01.08.2024 to S.O., Mandawar	14-16
4	Proof of Service	17

Applicant

Through

Delhi

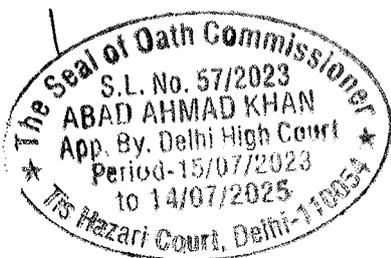
Dated: 11.07.2025


(Akhilesh Kumar Singh)
Advocate

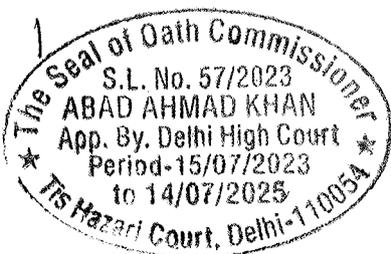
2

Bijnor (UP) out of which Khasra no. 2120, 2121, 2122, 2125, 2126, and 2127 have been sold by the respondent no.10 through sale deed dt. 29-01-2024 and now the deponent is only owner of the Khasra no. 2119, 2123, 2124 and 2128.

4. That the deponent never cut any tree in his property and they are all standing as well although the trees standing in the property deponent are too old and sick suffering from decease and now these trees are not giving fruits. The applicants alleged falsely and impleaded the deponent only to harass the deponent to extort money from ~~from~~ deponent.
5. That the deponent has given his best efforts to make the carrier^a of the applicants no. 1 and 2 being father but the applicants no.1 and 2 had not paid any respect to the deponent. The applicants no. 1 and 2 are in good condition and got good job and prior to it the deponent gave premises and money to applicant no.1 for the business but the applicant no.1 has destroyed the whole and hard-earned money of the deponent invested in his business. The applicant no.1 has ruined his business under the impression of his cunning in-laws. The applicants no.1 and 2 have filed many cases against the deponent even the applicant no.1 had tried to implicate the deponent in false case of rape but fortunately the applicant no.1 is failed in his bad intentions.
6. That the applicants filed the present case impleading the deponent to extort money from the deponent creating terror and fear in deponent's mind.



7. That the deponent never involved in any cutting and felling of the trees as well as the deponent never tried to pour the acid into the Garden/Bagh/Trees as the applicants claim. The applicants did not produce a single evidence or witness. The applicants did not produce a single photograph or any video pouring the acid or any other proof.
8. That the applicant no.2 is well equipped with good job and living a lavish life as the deponent gave his full support and spent a huge money upon the applicant no.2. The applicant no.2 has got good job but he is also in greed of money and upon implication of applicants no. 1 and 3, the applicant no.2 is suppressing the respect and affection of his old father i.e. deponent.
9. That the applicant no.3 is involved in grabbing the property of the deponent for a long time and filed cases against the deponent. The applicant no.3 has got the support of applicant no.1 and now they are all on the same boat.
10. That the forest department did not say any where that the deponent had cut any tree or his Baag or about any criminal activity of the deponent which may be harmful for his Baag/Garden.
11. That the deponent may be deleted from the array of the memo of parties as there is no cutting of tree in his Baag/Garden.
12. That the contents of the para no.1 to a based on facts and circumstances and contents of para no. to para no. are based on legal advice.



4

13. That the contents of the filed reply by the deponent may be read as part and parcel of the present Supplementary Affidavit.

[Signature]

DEPONENT

Verification

11 JUL 2025

Verified at Delhi of this day of 10 July, 2025 that

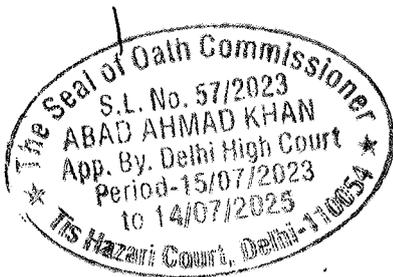
the contents of the aforesaid affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed there from.

[Signature]

I identified the deponent who has signed in my presence

[Signature]

DEPONENT



CERTIFIED THAT THE DEPONENT
Mr./Smt./Km *Dr. Divyesh Kumar Sharma*
do W/o D/O *Shri. M. Dew Sharma*
identified by *Mr. Akhilesh Singh*
as sole signatory on *11 JUL 2025*
Delhi on *11 JUL 2025*
that the Contents of the Affidavit which have
been read and explained to him/her are true and
correct to his/her knowledge.

[Signature]

Oath Commissioner Delhi

11 JUL 2025

11 JUL 2025

मध्य

आल विनॉक 01.08.2024 को पुष्पा निदेशक वन विभाग स्यादिक वानिकी विभाग के द्वारा विपरीत निदेशों के क्रम में राजस्व तथा वन विभाग की लुप्तप्राय प्रजातों द्वारा राजस्व तथा स्यादिक विभाग स्वयं संख्या 3119 रकम 0.0000 है, साथ संख्या 3120 रकम 0.152 है 3121 रकम 0.1148 है, साथ संख्या 3122 रकम 0.231 है साथ 3123 रकम 0.221 है साथ संख्या 3124 रकम 0.126 है साथ संख्या 3125 रकम 0.177 है साथ संख्या 3126 रकम 0.202 है साथ संख्या 3127 रकम 0.101 है व साथ संख्या 3128 रकम 0.114 है कुल 10 खेत कुल रकम 1.5870 है जो कि श्री 1-क पर विदेश हुकाट शर्मा पुत्र डा. देव शर्मा निवासी मजरा हनु निवासी निम्नलिखित गांवियावाड़ के नामीकृत आभिलेख है जो जोके पर लांच की गई जिसके सम्बंध में लांच आख्या निम्न प्रकार है।

उपरोक्त आरक्षी कुल 10 खेत कुल रकम 1.5870 है जे वल्लेख में आठ के पुराने पेट हरे द्वारा अमरुद के 14 ब्रह्म, शर्मान के 05 ब्रह्म तथा शर्मान का 01 ब्रह्म खेत हरे है। अकेले कोर (खंजन है)

उक्त वाश के सम्बंध में कार्यालय आपुन द्वारा स्यादिक विभाग स्यादिक के पत्र संख्या 319/पी. सं विनॉक 02.01.2024 के द्वारा लांच के सम्बंध में पातक की लुप्तप्राय प्रजातों की गई आख्या की प्रती स्वरूप के रूप में खंजन साक्ष्य है। कार्यालय द्वारा लेवा में प्रेषित है।

01.08.2024
लेखपाल मंत्र
प्रकाश

01.08.2024
R.O. Jajpur
क्षेत्रीय वन अधिकारी
रंज-विजनौर

(मदनपाल सिंह)
3056
मदनपाल सिंह
वन दरोगा
सोप्रो विजनौर

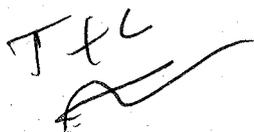
TxL

संलग्नक-3

महोदय,

आज दिनांक 01.08.2024 को प्रभारी निदेशक वन विभाग समाजिक वानिकी बिजनौर के द्वारा दिये गये निर्देशों के क्रम में राजस्व तथा वन विभाग की संयुक्त टीम द्वारा राजस्व ग्राम मण्डावर स्थित खसरा संख्या 2119 रकबई 0.0895 है, गाटा संख्या 2120 रकबई 0.152 है, 2121 रकबई 0.1140 है, गाटा संख्या 2122 रकबई 0.291 है, गाटा संख्या 2123 रकबई 0.221 है, गाटा संख्या 2124 रकबई 0.126 है, गाटा संख्या 2125 रकबई 0.177 है, गाटा संख्या 2126 रकबई 0.202 है, गाटा संख्या 2127 रकबई 0.101 है व गाटा संख्या 2128 रकबई 0.114 है। कुल 10 खेत कुल रकबई 1.5870 है जो कि श्रेणी 1-क पर दिनेश कुमार शर्मा पुत्र डा. देव शर्मा निवासी मण्डावर, हाल निवासी पिलखुआ, गाजियाबाद के नाम अंकित अभिलेख है की मौके पर जाँच की गई जिसके संबंध में जाँच आख्या निम्न प्रकार है।

उपरोक्त आराजी कुल 10 खेत कुल रकबई 1.5870 हैक्टर है में वर्तमान में आम के पुराने पेड़ 68 वृक्ष अमरूद के 14 वृक्ष, शागौन के 05 वृक्ष तथा शीशम का 01 वृक्ष खड़े हुए है। मौके के फोटो संलग्न है।

TLC


उक्त बाग के संबंध में कार्यालय आयुक्त मुरादाबाद मण्डल मुरादाबाद के पत्र संख्या 319/पी.ए. दिनांक 02.01.2024 के द्वारा जाँच के संबंध में पातन की स्वीकृति हेतु प्रेषित की गई। आख्या की प्रति साक्ष्य के रूप में संलग्न साक्ष्य है। आख्या सादर सेवा में प्रेषित है।

ह0

01.08.2024
लेखपाल क्षेत्र
मण्डवर

ह0

मोहर
क्षेत्रीय वन अधिकारी
रेंज बिनौर

ह0

मदन पाल सिंह
वन दारोगा
बिजनौर

T+L
✓

Annexure-3

Sir,

Today on 01.08.2024 in order to direction given by the Director, Forest Department Samajik Vaniki, Bijnor, the joint team has inspected on spot the Khasra No.2119 area 0.0895 Hect., Gata No.2120 area 0.152 Hect., Gata No.2121 area 0.1140 Hect., Gata No.2122 area 0.0291 Hect., Gata No.2123 area 0.221 Hect., Gata No.2124 area 0.126 Hect., Gata No.2125 area 0.177 Hect., Gata No.2126 area 0.202 Hect., Gata No.2127 area 0.101 Hect., Gata No.2128 area 0.114 Hect. Total 10 farms and total area 1.5870 hectare under series 1A is registered in the name of Dinesh Kumar Sharma S/o Dr. Dev Sharma resident of Mandawar, presently residing at Pilakhua, Ghaziabad.

In the above said area there are 10 farms having total area 1.5870 hectare in

T+L

which presently 68 mango trees, 14 guava trees, 5 Sagwan trees and 1 Sheesham trees. Site photograph is annexed.

In the reference of above said garden the report in respect of felling of trees bearing letter No.319/PA, dated 02.01.2024 is sent to the office of Commissioner, Moradabad Division, Moradabad. The copy of report is annexed as evidence which is sent in the honour for information.

Sd/-
01.08.2024

Lekhpal Mandawar

Sd/-

Seal

Regional

Forest Officer

Bijnor

Sd/-

Madan Pal Singh

Forest Daroga

Bijnor

T+L
2

संलग्न - 3 (A)

10

महोदय,

संलग्न पत्र कार्यालय आयुक्त, गुरादबाद मण्डल मुरादाबाद के पत्र संख्या 319/पी0ए0 दिनांक 02.01.2024 के द्वारा जिलाधिकारी महोदय बिजनौर को प्रेषित पत्र में प्रार्थी दिनेश कुमार शर्मा पुत्र श्री देव शर्मा निवासी मण्डावर परगना मण्डावर तहसील व जिला बिजनौर हाल निवासी पिलखुवा जनपद गाजियाबाद के द्वारा राजस्व ग्राम मण्डावर के खाता संख्या 326 के खसरा संख्या 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127 व 2128 में निजी सम्पत्ति में बाग लगा हुआ है। आम बाग की शाखाएँ अत्याधिक जटिल व बड़ी होकर एक दूसरे वृक्षों से मिल चुकी है जिसके कारण वृक्षों एवं भूमि को सूर्य की उष्ण पर्याप्त मात्रा में नहीं मिलने के कारण आम के वृक्षों में संक्रमण फैल रहा है एवं अन्य खेती जैसे गेहूँ, ज्वार, बाजरा आदि भी नहीं उगा पाने के कारण उनके द्वारा आम के वृक्षों की शाखाओं की छटाई/तरासी कराये जाने की अनुमति मांगने का अनुरोध किया गया है। यह भी उल्लेख किया गया है कि उनके द्वारा सम्बन्धित जिला स्तरीय अधिकारियों का इस सम्बन्ध में प्रार्थना पत्र दिये जा चुके हैं, जिन पर कार्यवाही आपेक्षित है।

उपरोक्त के सम्बन्ध में स्थलीय एवं राजस्व अभिलेखों का निरीक्षण किया गया, जिससे स्पष्ट है कि उक्त आराजी राजस्व ग्राम मण्डावर परगना मण्डावर तहसील व जिला बिजनौर के राजस्व अभिलेख षट्वार्षिक खतौनी फसली सन 1426-1431 (01 जुलाई 2018 से 30 जून 2024 तक) के भाग संख्या 1 खाता संख्या 326 के खसरा संख्या 2119 रकबई 0.0890 है0, 2120 रकबई 0.1520 है0, 2121 रकबई 0.1140 है0, 2122 रकबई 0.2910 है0, 2123 रकबई 0.2210 है0, 2124 रकबई 0.1260 है0, 2125 रकबई 0.1770 है0, 2126 रकबई 0.2020 है0, 2127 रकबई 0.1010 है0 व 2128 रकबई 0.1140 है0; कुल 10 खेत कुल रकबई 1.5870 है0 श्रेणी 1-क पर दिनेश कुमार शर्मा पुत्र डा0 देव शर्मा निवासी मण्डावर हाल निवासी पिलखुआ गाजियाबाद के नाम अंकित अभिलेख है। राजस्व अभिलेखों में उक्त आराजी में आम बाग दर्ज है।

उक्त आराजी चकबन्दी या सीलिंग से प्रभावित नहीं है। उक्त आराजी में मौके पर आम के पुराने 68 वृक्ष, अमरूद के 14 वृक्ष, शागौन के 05 वृक्ष तथा शीशम का 01 वृक्ष खड़े हुए हैं। मौके पर वृक्षों का निरीक्षण किया गया। आम के वृक्षों का औसतन व्यास 110 से0मी0 है व सम्भवित आयु लगभग 70-75 वर्ष है। अधिकतर वृक्षों की शाखाएँ चारों तरफ फैली हुई हैं। वृक्ष रोगग्रस्त भी प्रतीत हो रहे हैं। तथा उन पर फल भी बहुत कम आया है मण्डावर कस्बा वासियों से जानकारी प्राप्त करने पर बताया गया कि यह बाग बहुत पुराना है और अब इस पर बहुत कम फल आता है। उक्त आराजी विवादित नहीं है। आवेदक का इस आशय का शपथ पत्र संलग्न है। अतः उक्त वृक्षों की शाखाओं का पातन कराया जाना विधि सम्मत प्रतीत होता है। मौके के फोटो संलग्न कर आख्या सादर सेवा में प्रेषित है।

प्रमोद कुमार
लेखपाल
तहसील-बिजनौर

18/05/2024

Janch file

Handwritten signature and initials: JAC

Handwritten signature and stamp: क्षेत्रीय प्रमुख, बिजनौर

Handwritten signature and stamp: मदन सिंह, धन दरोगा, पी0ए0

Annexure-3A

Sir,

Annexed letter office Commissioner, Moradabad Division, Moradabad, letter No.319 /PA, dated 02.01.2024 sent to District Officer, Bijnor, applicant Dinesh Kumar Sharma S/o Sh. Dev Sharma, R/o Mandawar, Pargana Mandawar, Tehsil and District Bijnor, presently resident of Pilakhua, Distt. Ghaziabad is having ownership in own properties where in Khasra Nos.2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127 and 2128 Khata No.326 there is mango Baag. The branches of mango trees are too difficult and large and met to each other due to which the sun heat is not available for trees and earth due to which the trees are getting infection and other farming as wheat, sorghum, pearl millet etc. are not grown that's why he applied for permission to pruning the trees. It is mentioned that he

TtL
2

had applied to the District Officers in this respect.

In above said reference the site and revenue documents have been inspected and found that at revenue documents half yearly Khatoni Fasli year 1426-1431 (1st July, 2018 to 30th June, 2024) the ownership of Dinesh Kumar Sharma S/o Dr. Dev Sharma resident of Mandawar presently resident of Pilakhua, Ghaziabad is registered in part No.1, Khata No.326, Khasra No.2119 area 0.0895 Hect., Gata No.2120 area 0.152 Hect., Gata No.2121 area 0.1140 Hect., Gata No.2122 area 0.0291 Hect., Gata No.2123 area 0.221 Hect., Gata No.2124 area 0.126 Hect., Gata No.2125 area 0.177 Hect., Gata No.2126 area 0.202 Hect., Gata No.2127 area 0.101 Hect., Gata No.2128 area 0.114 Hect. Total 10 farms and total area 1.5870 hectare in Series 1A. In revenue record the above said area is registered as Mango Baag.

JHL
2

The above said area is not affected by consolidation and acquiring. There are 68 mango trees, 14 guava trees, 5 Sagwan trees and 1 Sheesham trees are standing in above said area which were inspected. The diameter of mango trees are about 110 Cm and age is about 72-75 years. Most branches of the trees are spread around. The trees are sick as seemed and the fruits are coming in little numbers. The area is not disputed. And affidavit of the applicant in this respect is annexed. Hence the feeling of above trees is seemed legal. Photographs of the site are annexed with the report and sent in your honour.

Sd/-
Pramod Kumar
Lekhpal, Tehsil Bijnor
18.05.2024.

Attested by
Sd/-
Regional Forest
Officer Range
Bijnor.

Sd/
Madan Pal Singh
Van Daroga

T+L
2

कामलिप क्षेत्रीय वनाधिकारी, विजौर-रेज
पत्र संख्या 92 / 35-1

दिनांक 01 अगस्त, 24

सेवा में,

शाना जालगाँव / प्रभासी निरीक्षण

शाना - मण्डवा, विजौर

विषय : प्रसारा सं० 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127, 2128, परगना मण्डवा में स्थित काय में खेद भाग वृक्षों के सर्वेक्षण पत्र न होने के सम्बन्ध में।

संबोधन

अभिहित विषयक जानकारी कराना है कि उपरोक्त प्रसारा नंबरों में डिनेश कुमार् & ए. देवशामी निवासी मण्डवा वन निवासी मिलसुवा बापुड के नाम से काय स्थित है। उपरोक्त काय में नाम वृक्षों (68) के अनिश्चित अन्य उल्लिखित प्रजाति के वृक्ष खेद हैं।

अतः कृपया काय में कोई भी वृक्ष का सर्वेक्षण

पत्र न होने हेतु आप अपने स्तर में वीट प्रभासी को निर्दिष्ट करने की कृपा करें।

भवदीय

मदनपाल सिंह
वन दरोगा

सौ०

प्रतिक्रिया : क्षेत्रीय वनाधिकारी विजौर को कृपया सूचनाएं उपेक्षित हैं।

प्रति / प्र०

सर्वस वी हेतु सहाय
आपका कर्मचारी है प्रेसि।

Abalsh
01.08.2024
क्षेत्रीय वन अधिकारी
रेज-विजौर

Abalsh
मदनपाल सिंह
वन दरोगा
सौ०

01.08.2024 को 6:52 PM
9450403134 पर

SD Mondawar ने
Abalsh प्रेसि।
Abalsh
क्षेत्रीय वन अधिकारी
रेज-विजौर

R.C

20 को Abalsh
01.08.2024
RO Ajmer

TFL
2

कार्यालय क्षेत्रीय वन अधिकारी रेंज

पत्र संख्या 92/35-ए.

दिनांक:01.अगस्त 24

सेवा में,

थानाध्यक्ष/प्रभारी निरीक्षक,
थाना मण्डावर बिजनौर

विषय: खसरा संख्या 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127, 2128, परगना मण्डावर में स्थित बाग में खड़े आम वृक्षों के अवैध पातन न होने के संबंध में।

महोदय,

उर्पयुक्त विषय अवगत कराना है कि उपरोक्त खसरा नम्बरों में दिनेश कुमार पुत्र स्व. देव शर्मा निवासी मण्डावर, हाल निवासी पिलखुआ, हापुड़ के नाम से बाग स्थित है। उपरोक्त बाग में आम वृक्षों (68) के अतिरिक्त अन्य प्रतिबंधित प्रजाति के वृक्ष खड़े हैं।

अतः उक्त बाग से कोई भी वृक्ष का अवैध पातन न होने हेतु आप अपने स्तर से बीट प्रभारी को निर्देशित करने की कृपा करें।

भवदीय

ह0

मदन पाल सिंह
वन दारोगा, सै0 प्र0

प्रतिलिपि: क्षेत्रीय वन अधिकारी बिजनौर को सादर सूचनार्थ प्रेषित है।

प्र0नि0/प्र0उ0प्र0

महोदय की सेवा में सादर आवश्यक
कार्यवाही हेतु प्रेषित।

01.08.2024

T+L
2

Regional Office, Forest Officer Range

Letter No.92/35A

Dated:01.08.2024

To,

The S.O./Inspector,
P.S. Mandawar, Bijnor.

Sub:REGARDING ILLEGAL FELLING OF TREES
STANDING IN GARDEN AT KHASRA NO.2119,
2120, 2121, 2122, 2123, 2124, 2125,
2126, 2127 AND 2128.

Sir,

It is to be informed in above said reference that the above said khasra numbers are registered in the name of Dinesh Kumar S/o late Dev Sharma R/o Mandawar, presently resident of Pilakhua, Hapur, as Baag. Except mango trees (68) there are other restricted racial trees.

Therefore, please direct Beat Officer on your level to prevent the illegal felling of trees in above said Baag.

Sincerely,

Sd/-

Madan Pal Singh
Forest Daroga,
Sector Incharge

Copy to: Regional Forest Officer, Bijnor for information.

For necessary action sent in your honour on 01.08.2024.

TFL
✓

